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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/715/2017
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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M. RASHWAN ATIR
By S.R. RASPUJAPAL

PETITIONER

M. R. Raju

ORDER

Representing counsel for petitioner present and prayed for time to file the proof of delivery of notice to the respondent. The petitioner is directed to send fresh notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc